

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**  
**Present :- Sri.S.Krishnakumar, District Judge**

Sub :- Estt - District Court, Kozhikode - Promotion, Transfer and posting of typists - Orders - Issued.

- Ref: - 1. Order No.A1 22/2022 dated 04-06-2022 of this court.  
2. OM No.A1 5893/22 dated 06-06-2022 of this court.  
3. OM No.A1 5893/22 dated 07-06-2022 of this court.  
4. Representation dated 10-06-2022 of Sri.V.K.Suresh Babu.,  
5. Representation dated 09-06-2022 of Smt.Prajila Padmanabhan.R.  
6. Transfer Request of Smt.Girija.O.K, Selection Grade Typist (Acting as Fair Copy Superintendent), Munsiff - Magistrate Court, Perambra.

**ORDER NO. A1- 22/2022**

**Kozhikode, Dated :17.06.2022**

The following Orders of Promotion, transfer and posting of typists are issued.

1. Smt. Sathi Vilakkidankandy (PEN 623498 ), Selection Grade Typist (Acting as Fair Copy Superintendent) , Munsiff Court, Koyilandy is transferred and posted as such to Family Court, Vatakara Vice SI No 2.
2. Sri.Mahesh.N.R (PEN 623608 ), Selection Grade Typist (Acting as Fair Copy Superintendent) , Family Court, Vatakara is transferred and posted as such to Munsiff - Magistrate Court, Perambra Vice SI No 3.
3. Smt.Girija.O.K (PEN 623067), Selection Grade Typist (Acting as Fair Copy Superintendent) , Munsiff - Magistrate Court, Perambra is transferred and posted as such to Musiff Court , Koyilandy Vice SI No 1.
4. Sri.V.K.Surendra Babu (PEN 623421) Selection Grade Typist, O/o Motor Accidents Claims Tribunal, Kozhikode is appointed as Acting Fair Copy Superintendent with special allowance of Rs 200/- per month is transferred and posted as such to Sub Court, Koyilandy in the existing vacancy
5. Smt.Prabhavathy.P (PEN 623519 ) Senior Grade Typist , Munsiff - Magistrate Court, Payyoli is promoted as Selection Grade Typist and posted as such in the same court.
6. Sri.Raveendran.P (PEN 623425 ) U.D.Typist , O/o Motor Accidents Claims Tribunal,Vatakara is promoted as Senior Grade Typist and posted as such in the same court.
7. Smt.Sujatha.P. (PEN 865244 ) L.D.Typist , Sub Court, Kozhikode is promoted as U.D.Typist and posted as such in the same court.
8. Deputation of Smt.Prajila Padmanabhan.R. (PEN 585969) Amin, District Court, Kozhikode to Grama Nyayalaya Koduvally at Thamarassery stands cancelled and she is repatriated to District Court, Kozhikode appointed by transfer as L.D.Typist transferred and posted as such to O/o Motor Accidents Claims Tribunal, Kozhikode Vice SI No 4.

The Joining Time of Sl.No 1,2,4 & 8 is restricted to three days on public interest and others are not entitled for joining time. The Presiding officers concerned are directed to relieve the incumbents forthwith.

Sd/-  
District Judge


To

1. The Motor Accidents Claims Tribunal, Kozhikode/Vatakara
2. The Judge, Family Court, Vatakara.
3. The Principal Sub Judge, Kozhikode.
4. The Munsiff, Koyilandy.
5. The Munsiff-Magistrate, Perambra/ Payyoli.
6. The Nyayadhikari, Gram Nyayalaya, Koduvally at Thamarassery.

Copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The Section B1, District Court, Kozhikode.
7. The File.
8. The Proceedings File

//True Copy/Forwarded/By Order//

  
Sheristadar  
